

**Central Administrative Tribunal  
Principal Bench**

**CP No.467/2015  
OA No.3335/2013**

New Delhi, this the 27<sup>th</sup> day of March, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Hari Singh  
S/o Late Pusha Ram  
R/o House No. 42, Gali No. 4, B Block,  
Nasirpur Palam, New Delhi.
2. Smt. Murti Devi,  
Widow of Late Madan Lal,  
R/o 209, Sultanpur, Mehrauli,  
New Delhi.
3. Mehar Chand,  
S/o Late Challur Ram  
R/o Vill & Post. Jhabua,  
Distt. Rewari,
4. Dharam Singh  
S/o Late Shanker Dass,  
R/o A-1/59, Phase-V  
Aya Nagar, New Delhi.
5. Mangat Ram  
S/o Late Uday Ram  
Working in Garrison Engineer(1)  
Air Force, Gurgaon. ... Applicants.

(By Advocate : Shri A. K. Trivedi)

Vs.

1. Lt. Gen. Jitender Sikand  
The Engineer-in -Chief  
E-in-C's Branch,  
IHQ, Min. of Def.(Army)  
DHQ, PO, New Delhi.

2. Brig Mohit Nautial  
The Chief Engineer  
HQ, CE (AF) WAC  
Palam, Delhi Cantt. -110010 .... Respondents.

(By Advocate : Shri B. K. Berera)

**: O R D E R (ORAL) :**

**Justice L. Narasimha Reddy, Chairman:**

Learned counsel for the applicants submits that the order in the OA has been complied with and the contempt petition has become infructuous. We accordingly close the contempt petition.

**(Mohd. Jamshed)**  
**Member(A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/pj/